

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-303

Appeal No. 363/252/ND/2019

IN THE MATTER OF:

Evercool Plastronics Pvt Ltd.

...Applicant

Vs.

ROC

...Respondent

SECTION

Under Section 252

Order delivered on 17.09.2019

CORAM:

**MS. INA MALHOTRA,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :


Mr. M. Yadubhushana Rao, AROC for ROC

ORDER

Mr. Vinay Kumar, practising Company Secretary is present in the Court. Reply of ROC is on record. Petitioner prays for further time to file additional documents. To come up on 24.10.2019.



**(SUMITA PURKAYASTHA)
MEMBER (T)**



**(INA MALHOTRA)
MEMBER (J)**